

SPECIAL BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No.08/ALD/2023 IN CA (CAA) No.19/ALD/2022
(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ECONOMY COMMOTRADE PVT. LTD. WITH PASHUPATI LAMINATORS PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Chaudhary, Adv. : *For the Petitioner Companies*
Sh. Ajit Kumar Singh, AOL : *For the O.L. Allahabad*
Sh. Niraj Kumar Singh, Adv. for : *For the I.T. Deptt.*
Sh. Krishna Agarwal, Sr. S.C.
NONE : *For the ROC, U.P.*

ORDER

Ld. Counsels representing their respective parties are present. However, there is no representation today on behalf of the ROC.

- 1.** The reports on behalf of the ROC, RD and Official Liquidator as well as the Income Tax Department have already been filed.
- 2.** Since there is no representation today on behalf of the ROC, therefore in the interest of justice, the matter is adjourned for further hearing on 18th July, 2024 before the Regular Bench.

-Sd-
(Umesh Kumar Shukla)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

6th June, 2024

Kavya Prakash Srivastava
(Stenographer)